

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

33

O.A.No.1568/88

New Delhi this the 1st Day of February, 1996.

Hon'ble Shri N.V. Krishnan, Acting Chairman
Hon'ble Dr A. Vedavalli, Member (J)

Shri Khem Ram
Dy Chief Controller
Northern Railway Rewari-123401. ...Applicant

(By Advocate : Shri V.P. Sharma by
Shri Shri Yogesh Sharma)

VERSUS

UNION OF INDIA, THROUGH

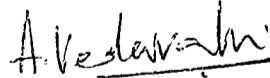
1. The General Manager,
Northern Railway,
Baroda House, New Delhi.
2. The Divisional Railway Manager,
Northern Railway, Bikaner
3. Shri B.S. Rawat, Chief Controller
Northern Railway, Rewari...Respondents

(By Advocate : Shri PS Mahendru by Shri DS
Mahendru)

ORDER (ORAL

(By Hon'ble Shri N.V. Krishnan, Acting Chairman)

When this matter was taken up today, the learned counsel for the applicant intimated that he has been informed by some relations of the applicant that the applicant has expired. The learned counsel states that he has no instructions from the applicant and as such he does not press this O.A. In the circumstances, the O.A. is dismissed as withdrawn.



(Dr A. Vedavalli)
Member (J)



(N.V. Krishnan)
Acting Chairman

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